

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION NO. 40

Dated Guwahati, the 10th May, 2021

In partial modification of previous Notification No. 17 dated 09/02/2021, Hon'ble the Chief Justice has been pleased to re-constitute "the Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh" (serial at 25 of the committee list) with following members:

NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	SECRETARY
Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh	1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice M. R. Pathak 3. The Executive Chairperson of the State of Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority, wherever, any of these States is involved.	Registrar (Judicial) assisted by the Deputy Secretary (ASLSA)

By Order,

Sd/- Gautam Baruah

REGISTRAR GENERAL I/C

Memo No. HC. III - 23/ 2013/2120-2137/G, Dated 10th May, 2021.

Copy to:-

- 1) The Registrar (), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

- 4) The Member Secretary, Assam State Legal Services Authority
- 5) The Member Secretary, Nagaland State Legal Services Authority
- 6) The Member Secretary, Mizoram State Legal Services Authority
- 7) The Member Secretary, Arunachal Pradesh State Legal Services Authority.
- 8) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 9) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 10) The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
- 11) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 12) The Court Manager, Gauhati High Court, Guwahati.
- 13) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 14) The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati.
- 15) The Private Secretary to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati.
- 16) The Private Secretary to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 17) The A.O. (J), (_____), Gauhati High Court, Guwahati.
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 19) The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL I/C

